Annexure 3 as per IBBI Circular

Name of Corporate Debtor:

CIN No

Date of Commencement of CIRP:
List of Creditors as on: M/s Karnal Agricultural Industries Limited U72900DL1991PLC046431 10/12/2024 18/04/2025

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

														(Amount in ₹)
		Details of claim received		Details of claim admitted										
SI.	lo. Name of creditor	Date of receipt	Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Punjab National Bank	15/04/2025	955,928,891		Secured			No	0	NIL	NIL		955,928,891	
	State Bank of India	17/04/2025	1,903,042,461		Secured			No	0	NIL	NIL		1,903,042,461	
	Asset Reconstruction Company (India) Limited	10/04/2025	2,054,560,154		Secured		-	No	0	NIL	NIL		2,054,560,154	
	Total		4.913.531.506	-			-		0%		-		4.913.531.506	

Note: THE CREDITORS ARE HEREBY INFORMED THAT:
In The Hon'ble National Company Law Appellate Tribunal ("NCLAT"), vide order dated 18.12.2024, directed the IRP to collate claims but restrained him from constituting the Committee of Creditors ("CoC") until further orders. In compliance with the said directions, the IRP has collated the claims and refrained from verifying the claims and constituting the CoC. The IRP shall proceed with verification of claims and constitution of the CoC as and when further directions are issued by the Hon'ble NCLAT.